

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3786-3787/2020

JOYDEEP MAJUMDAR

Appellant(s)

VERSUS

BHARTI JAISWAL MAJUMDAR

Respondent(s)

(TO BE LISTED AT THE END OF THE MISC BOARD )

Date : 17-02-2021 These appeals were called on  
for hearing today

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE DINESH MAHESHWARI  
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Appellant(s) Mr. GopalSankarnarayan, Sr. Adv.  
Mr. Gaurav Gupta, Adv.  
Mr. Rook Ray, Adv.  
Mr. AakashKhattar, Adv.  
Mr. Rajesh Kumar, Adv.  
Mr. Gaurav Goel, AOR

For Respondent(s) Mr. Ahmad Ibrahim, Adv.  
Mr. S.K. Verma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Arguments concluded.  
Judgment reserved.

Learned counsel for the parties are given  
liberty to file a short written synin two days.

(CHARANJEET KAUR)  
ASTT. REGISTRAR-cum-PS

(POONAM VAID)  
COURT MASTER (NSH)